

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

2. MA 1214/2018
MA 513/2018
MA 524/2018
In
C.P.707/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.06.2019**

NAME OF THE PARTIES: Kundanbala Wd/o Ratilal Busa

v/s.

Himalaya House Co. Ltd.

SECTION 241(1)(a) OF COMPANIES ACT, 2013.

ORDER

At the request of both the sides, list this matter on 01.08.2019.

Sd/-

V. NALLASENAPATHY
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)